

PENDENCY / ARREARS IN THE STATE OF ...WEST BENGAL

FOR THE MONTH OF **February, 2021**

HIGH COURT

SL NO	OPENING BALANCE			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more that five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Dakshin Dinajpur																					

SUBORDINATE COURTS

SL NO	OPENING BALANCE			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more that five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Dakshin Dinajpur	6124	19587	25711	202	829	1031	179	802	981	6169	19751	25920	0.73% Increase	0.84% Increase	0.81% Increase	28	81	109	1732	8563	10295

3(a) Whether any Statewide/Regional Conference held during the month

N.A

3(b) Number of Officers who participated in the said conference

3(c) Have any targets been fixed and indicated to the participant officers if so what are the targets?

4 What is the progress made on those targets district-wise

Sujash Mukherji
 Dist. & Sess. Judge
 Dakshin Dinajpur at Balurghat
 08/03/21

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	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
CJM, Blg.	00	2166	2166	00	170	170	00	191	191	00	2145	2145	--	--	--	00	12	12	00	851	851
ACJM, B/Pur.	00	3729	3729	00	137	137	00	88	88	00	3778	3778	--	--	--	00	01	01	00	649	649
J.M. Blg.	00	4626	4626	00	91	91	00	105	105	00	4612	4612	--	--	--	00	22	22	00	3280	3280
J.M., 2nd Blg.	00	2690	2690	00	145	145	00	147	147	00	2688	2688	--	--	--	00	29	29	00	1350	1350
J.M., B/Pur.	00	3702	3702	00	102	102	00	110	110	00	3694	3694	--	--	--	00	14	14	00	1887	1887
Crl. Total	00	16913	16913	00	645	645	00	641	641	00	16917	16917	--	--	--	00	78	78	00	8017	8017
Civil Total	6146	2811	8957	202	184	386	179	161	340	6169	2834	9003	00	00	00	28	03	31	1732	546	2278
Grand Total (Civil + Crl.)	6146	19724	25870	202	829	1031	179	802	981	6169	19751	25920	00	00	00	28	81	109	1732	8563	10295

Sujashe Mukherjee
 Dist. & Sess. Judge
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	00	2166	2166	00	170	170	00	191	191	00	2145	2145	--	--	--	00	12	12	00	851	851
CJM, Blg.	00	2166	2166	00	170	170	00	191	191	00	2145	2145	--	--	--	00	12	12	00	851	851
ACJM, B/Pur.	00	3729	3729	00	137	137	00	88	88	00	3778	3778	--	--	--	00	01	01	00	649	649
J.M. Blg.	00	4626	4626	00	91	91	00	105	105	00	4612	4612	--	--	--	00	22	22	00	3280	3280
J.M., 2nd Blg.	00	2690	2690	00	145	145	00	147	147	00	2688	2688	--	--	--	00	29	29	00	1350	1350
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Anjasha Mukherjee
 Dist. & Sess. Judge
 Dakshin Dinajpur at Balurghat
 08/03/21